

DIVISION BENCH

ITEM NO.135

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No.34/2023 IN CP No.72/ALD/2021

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	DR. SHASHI NETZLE PRAETORIUS V/S AAKASH GANGA YATRA PVT LTD & ORS.
UNDER SECTION	241/242 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Udai Chandani, Adv. : *For the Petitioner/ Applicant in IA No.34/2023*

Sh. Varun Singh, Adv. : *For the Respondents*

ORDER

Ld. Counsels representing the parties are present physically.

- 1.** At the joint request made by both the Ld. Counsels representing the parties, let the matter be adjourned for 1st August, 2024, to come up at 3:00 pm.

-Sd-

**(Ashish Verma)
Member (Technical)**

16th July, 2024

*Avaneesh Kumar Singh
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**